

सिंचाई परियोजनाओं के निर्माण हेतु उत्तर प्रदेश को वित्तीय सहायता

4009. चौधरी हरमोहन सिंह: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश सरकार ने राज्य में सिंचाई परियोजनाओं के निर्माण हेतु केन्द्रीय सरकार से वित्तीय सहायता दिए जाने का कोई अनुरोध किया है;

(ख) यदि हां, तो इन परियोजनाओं का ब्यौर क्या है; और

(ग) इन मामलों में सरकार कितनी वित्तीय सहायता देने का विचार रखती है?

जल संसाधन मंत्री (श्री विद्याचरण शुक्ल):

(क) से (ग) विद्यमान नीति के अनुसार, सिंचाई परियोजनाओं का वित्त-पोषण राज्य सरकार को आबंटित "योजना" संसाधनों से राज्य सरकार द्वारा किया जाता है। सिंचाई परियोजनाओं के लिए केन्द्रीय वित्तीय सहायता के वास्ते राज्य सरकार से कोई विशेष अनुरोध प्राप्त नहीं हुआ है। तथापि, अब केन्द्र में निर्णय लिया गया है कि राज्यों की वार्षिक योजनाओं में सिंचाई परियोजनाओं के लिए निर्धारित की गयी राशि का कठोरता से प्रबोधन किया जाए ताकि परियोजनाओं को समय पर पूरा किया जा सके।

Construction of Thangal Multi-purpose Dam, Manipur

4010. SHRI KRISHNA KUMAR BIRLA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Rs. 150 crore Thangal multi-purpose dam in Thoubal district of Manipur has been given up;

(b) if so, what are the reasons therefor;

(c) what is the total amount sanctioned for the projects and what is total amount spent on the construction of the dam; and

(d) the manner in which the machinery and other equipment has been disposed of or proposed to be disposed of?

THE MINISTER OF WATER RESOURCES (SHRI V.C. SHUKLA):

(a) and (b) No project by name Thangal multi-purpose Dam was received at the Centre from Manipur State Government. However, Thoubal Multi-purpose Project

is an approved ongoing project of the State Government.

(c) The Project was sanctioned by Planning Commission for Rs. 47.25 crores in the year 1989. The revised project estimated to cost Rs. 138.85 crores has been received in Central Water Commission in June 1991. Upto March 1992, an expenditure of Rs. 75.82 crores has been incurred on the project out of which Rs. 31.49 crores have been spent on construction of dam and spillway components of the projects.

(d) Since Thoubal multi-purpose project is an ongoing scheme, there is no proposal with the State Government to dispose of the machinery.

Rehabilitation of people affected by Bargi Dam, Madhya Pradesh

4011. SHRI KRISHNA KUMAR BIRLA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total number of people displaced from the Bargi Dam Project in Madhya Pradesh and the total number of villages affected;

(b) the number of oustees that have been rehabilitated stating the details in which way they have been rehabilitated; and

(c) what are the reasons for not rehabilitating the remaining oustees stating the strategy, if any, formulated for their rehabilitation and the period by which they are expected to be rehabilitated?

THE MINISTER OF WATER RESOURCES (SHRI V.C. SHUKLA):

(a) 162 villages and 6475 families comprising of about 35,000 persons are affected by the project.

(b) and (c) Information is being collected and will be laid on the Table of the House.